

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-644(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018.**

**NAME OF THE COMPANY: M/s. Ahluwalia Contracts (India) Ltd. V/s. M/s. Raheja Developers Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: Mr. Shashank Garg and Mr. Debojyoti Sengupta, Advocates for the Petitioner**

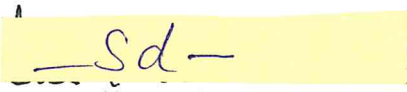
**Mr. Saurabh Kalia and Mr. Sachin Nagendra, Advocates for the Respondent**

**ORDER**

Ld. Counsel for the petitioner prays for an adjournment to seek further instructions in this case. The respondent's submissions are that they had disputes prior to the filing of the present petition.

To come up on 23<sup>rd</sup> August, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**